

OFFICE OF THE HON'BLE DISTRICT & SESSIONS JUDGE:::MAJULI
ORDER, DATED- 28/07/2022

Pursuant to our earlier resolution, dated- **16/06/2022**, and in continuation thereof, the Board comprising of the Hon'ble District & Sessions Judge, Majuli, the learned Chief Judicial Magistrate, Majuli and the Sub-Divisional Judicial Magistrate (Moffussil), Majuli has unanimously decided to call all 16 (sixteen) candidates who submitted applications for selection/appointment/engagement as Advocate's Clerk (Mohurer) under the establishment of O/o The District & Sessions Judge, Majuli. The list of candidates is as under:-

Sl. No.	Advocate's name	Applicant's name
1	Sri Kameswar Payeng	Sri Narayan Das
2	Sri Budheswar Pamegam	Sri Balin Saikia
3	Sri Mahim Chandra Patir	Sri Kusha Kanta Bharali
4	Sri Hemanta Patir	Sri Probin Kr. Medhi
5	Sri Krirod Das	Sri Biswajit Payeng
6	Sri Raja Kr. Payeng	Sri Gobin Hazarika
7	Sri Phiruj Pegu	Smt Bobi Hajarika Saikia
8	Smt Runjun Doley	Sri Jaganath Pegu
9	Smt Bornali Chayengia	Smt Bandana Saikia
10	Smt Mousumi Hazarika	Sri Nabajyoti Bora
11	Smt Pinku Mili	Sri Bubul Kuli
12	Smt Nitashri Neog	Sri Nava Kr. Pegu
13	Sri Uttam Saikia	Sri Mukesh Doley
14	Sri Lakhyajit Saikia	Sri Prafulla Tamuli

15	Smt Shyamoli Goswami	Sri Ananda Nath
16	Sri Sorat Borah	Sri Hem Chandra Nath

The candidates named above shall appear before the interview Board along with their concerned advocate(s).

The personality test/*viva-voce* will be held in the O/o The District & Sessions Judge, Majuli, **3.00 PM onwards.**

Fixed **17/08/2022** for personality test/*viva-voce*.

Sd/- (N.S. Deori)
The Hon'ble Distt. & Sessions
Judge-cum- Chairman,
Selection
Board, Majuli.

Memo No.-

Date- 28/08/2022.

Copy for information and necessary action to:-

1. The Head Assistant/Chief Administrative Officer, O/o The District & Sessions Judge, Majuli. He is requested to fix a copy of this Order in the Notice Board of the O/o The District & Sessions Judge, Majuli for information to all concerned.
- ✓ 2. The System Officer, Majuli District Judiciary. He is requested to upload this Order in the official website of Majuli District Judiciary.
3. The President & Secretary of Majuli Bar Association.
4. Office file.

27.8.22
HC SHERISTADAR
o/o District & Sessions Judge
Majuli